## GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:691 ANSWERED ON:10.12.2013 PAY PROPOSAL FOR CIL Krishnaswamy Shri M.;Ponnam Shri Prabhakar

## Will the Minister of COAL be pleased to state:

(a) whether the Government is proposing the performance-related pay proposal for the Executives of Coal India Ltd.and its subsidiaries;

(b) if so, the details thereof;

(c) whether the Government has consulted the Ministry of Finance and the Department of Public Enterprises on the issue; and

(d) if so, the details and response received thereon, Ministry-wise?

## Answer

MINISTER OF THE STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a)to(d) The Department of Public Enterprises (DPE) is the administrative Department for finalizing the guidelines and issues considered to payment of Performance Related Pay (PRP). The PRP proposal for executives of Coal India Limited (CIL) and its subsidiaries on the basis of the Profit Before Tax (PBT) of the holding company i.e. CIL has been deliberated by the Committee of Secretaries (CoS) in which, the Department of Expenditure is also represented. A meeting of CoS was held on 9.10.2013 in which it was agreed that the issue would be discussed further by the CoS after examination of the implications of Section 241 of the Indian Companies Act, 2013 as raised by the Department of Public Enterprises (DPE).